

**Shri Aurobindo Ghosal:** May I know whether Jamair Company and Kalinga Airlines are completely directed and managed by foreigners?

**Shri Mohiuddin:** In Jamair Company the Managing Director is a foreigner, but the majority of the controlling shares are held by Indians. I am not aware of the Kalinga Airlines. It is a proprietary company.

**Shri Aurobindo Ghosal:** May I know the number of aircraft owned by these companies and the profits made by them in 1957 and 1958?

**Shri Mohiuddin:** Regarding the number of aircraft I do not think they are more than 10 or 12. The profit figures for 1957 and 1958 are not available.

**Shri Anwar Harvani:** May I know if the Government is aware that a number of private Indian owned companies, which are apparently owned by Indians, are really subsidiaries of the foreign companies?

**Shri Mohiuddin:** No, Sir, it is not a fact.

**Shri Joachim Alva:** Has Government set a deadline to see that most of the foreign companies are owned and managed by Indians?

**Shri Mohiuddin:** No. I do not think there is any rule or Act under which this deadline could be set.

**Shri B. K. Galkwad:** May I know the number of private Air companies which are purely owned by Indians?

**Shri Mohiuddin:** As I have already mentioned, out of six in three companies the foreign nationals hold shares, though not majority shares. The rest are wholly Indian.

**Shri Panigrahi:** May I know whether profit figures of Kalinga Airlines for the year 1957 are not available yet with the Ministry?

**Shri Mohiuddin:** No, Sir. The profit and loss accounts are filed with the Company Law Administration.

**Shri Bangshi Thakur:** May I know whether it is a fact that one Mr. Patnaik of Orissa is the proprietor of the Kalinga Airlines?

**Shri Mohiuddin:** As I said, Kalinga Airlines is a proprietary company.

**Shri Jagannatha Rao:** May I know whether there is any proposal to nationalise these companies?

**Shri Mohiuddin:** No.

**Shri Ramanathan Chettiar:** May I know whether any special concessions are given to any of these companies?

**Shri Mohiuddin:** No, Sir.

### खतरे की जमीरें

\*१७५६ जी भक्त बर्सान क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि नई दिल्ली और गाजियाबाद के बीच चलने वाली "शटल" रेलगाड़ियों में से खतरे की जमीरें हटा दी गई हैं,

(ख) यदि हा, तो इसके क्या कारण हैं और

(ग) इसके फलस्वरूप स्थिति में क्या सुधार हुआ है ?

रेलवे उपमंत्री (श्री शाहनवाज खा)

(क) जी हा। जनाना डिब्बों को छोड़कर बाकी सब डिब्बों में खतरे की जमीरें का नाकारगर कर दिया गया है।

(ख) बार-बार श्रीग बेजा तौर पर जमीरें खींचने की वजह से दफ्तर जाने वाले मुसाफिरो को असुविधा होती है और गाड़िया रुक जाती हैं। इसे रोकने के लिए ऐसा किया गया है।

(ग) इन गाड़ियों के समय पर चलने में सुधार हुआ है और दूसरी गाड़ियों के चलने पर जो दुरा असर पड़ता था वह भी कम हो गया है।

श्री भक्त बर्सान क्या गवर्नमेंट ने इस बात का भी पता लगाया है कि आखिर इस

टुकड़े में ही जखीरें क्यों खींची जाती रही है ?  
कौन से वह विशेष कारण हैं जिन के कारण लोगों की ऐसी श्रावत पड़ गई ?

श्री शाहनवाज खां : प्रगर आनरेबल मेम्बर यह समझते हैं कि इसी टुकड़े पर जखीरे खींची जाती थी तो वह बहुत गलत-फहमी में गुन्तला है । बहुत से दूसरे हिस्से भी हैं जिन में ऐसा होता है ।

श्री भक्त बर्षान : मैं यह जानना चाहता हूँ कि क्या गवर्नमेंट ने इस पर विचार किया है कि इस समय जखीरो का दुरुपयोग करने पर केवल ५० रु० तक जुर्माना हो सकता है और क्या यह भी विचार किया जा रहा है कि जखीरो का दुरुपयोग करने वाला को कैद की सजा दी जाय या जुर्माना और बढ़ा दिया जाय ?

उपाध्यक्ष महोदय, यह तो बिल सामने आया था और उस पर विचार भी हुआ चुका है ।

Shri Ayyakannu : May I know the number of times the alarm chain has been used on account of confinement in the train?

Mr. Deputy-Speaker: It has been liberated now, we need not worry

Shri Harish Chandra Mathur: In view of the fact that the Railway Act has been amended and enhanced punishment has been provided for the improper use of alarm chains, may I know whether the Government will now revise their decision and think of effective administration rather than resort to such sort of methods?

Mr. Deputy-Speaker: It is a suggestion for action

Shri Harish Chandra Mathur: I want to know when they introduced this whether they had this in view or not

Mr. Deputy-Speaker: That is a suggestion which the Government should consider

Shri Harish Chandra Mathur: May I know whether Government have considered this viewpoint or not and, if not, why not?

Mr Deputy-Speaker: The Minister can reply if he wants

Shri Shahnawas Khan: We have said on more than one occasion on the floor of this House that our main difficulty is not imposition of fines or enhanced punishment but lack of public co-operation. When somebody pulls the chain and our railway official goes to find out who pulled the chain nobody helps him to find out the culprit.

श्री भक्त बर्षान मैं यह जानना चाहता हूँ कि मर्दानाओं के डिब्बों में यह सुविधा क्यों दी जा रही है ?

श्री शाहनवाज खां उन के लिये जरा खतरा ज्यादा होता है ।

श्री त्यागी : क्योंकि वह जबर पहनती है ।

#### Shifting of Western Railway Headquarters

\*1757. Shri T. B. Vittal Rao: Will the Minister of Railways be pleased to state-

(a) whether the Railway Board have since reconsidered their decision regarding the shifting of Western Railway Zonal Headquarters from Bombay as recommended by the Estimates Committee, and

(b) if so, the nature of the decision arrived at?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) and (b) After giving the matter their fullest consideration, the Government have come to the conclusion that the shifting of the Zonal headquarters office of the Western Railway from Bombay was neither feasible nor necessary from the operational point of view

Shri T. B. Vittal Rao: May I know if the Estimates Committee have again